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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 229/2017 with TP No. 18/111/NCLT/AHM/2016 (New)
C.P. No. 43/111/CLB/MB/2013(Old)**



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

Name of the Company: Punit Shashikant Chauhan
V/s.
Nugen Machineries Ltd. & Ors.

Section of the Companies Act: Section 111 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	es Ashish Doshi	PCs	Respondent	
2.	HITESH BUCH	PCS	FOR PETITIONER	

ORDER

Learned PCS Mr. Hitesh Buch present for Applicant/ Original Petitioner. Learned PCS Mr. Ashish Doshi present for Respondent.


This petition is filed by the original petitioner seeking permission to withdraw TP 18/2016 (CP 43/2011) unconditionally.

Heard arguments of Learned PCS for Applicant and Respondent.

Learned PCS appearing for Respondent reported no objection.

Applicant is permitted to withdraw TP 18/2016 (CP 43/2011).

Application is disposed of accordingly.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of August, 2017.